

(2023) 11 MAD CK 0131

Madras High Court

Case No: Criminal Original Petition No. 26430 Of 2023

Vallarasu

APPELLANT

Vs

State

RESPONDENT

Date of Decision: Nov. 21, 2023

Acts Referred:

- Indian Penal Code, 1860 - Section 229A, 392

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: A.Saranraj, R.Kishore Kumar

Judgement